

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.236 - IA/1045(AHM)2023
in
CP(IB)/314(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shrinathji Spintex Pvt Ltd
V/s
Sunrise Ginning Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Mayur Jugtawat, Adv. a/w Mr. Nipun Singhvi, Adv.

ORDER

Proxy counsel for the applicant is directed to file written submission before the next hearing.

List the matter on 08.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)